

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:4286  
ANSWERED ON:04.08.2009  
SCHEME ON DEVELOPMENT OF MARINE FISHERIES  
Gandhi Shri Dilip Kumar Mansukhlal

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government has launched a scheme for Development of Marine Fisheries;
- (b) if so, the details thereof including the salient features and the total outlay proposed for the same;
- (c) whether rebate on High Speed Diesel (HSD) including a special rebate for fishermen belonging to the BPL category is admissible under the scheme;
- (d) if so, the details thereof;
- (e) whether the Government proposes to provide financial assistance to BPL fishermen for acquisition of fishing vessels; and
- (f) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(PROF. K.V. THOMAS)

(a) and (b): Yes, Madam. The Ministry of Agriculture, Government of India has launched a Centrally Sponsored Scheme 'Development of Marine Fisheries, Infrastructure and Post Harvest Operations' for the 11th Five Year Plan at a proposed outlay of Rs. 746 crore. The total outlay of the scheme comprises Central share of Rs. 350 crore, State share of Rs. 286 crore and Beneficiaries share of Rs. 110 crore. The scheme consists of the following components.

1. Development of Marine Fisheries

- (i) Motorisation of Traditional Craft
- (ii) Safety of Fishermen at Sea
- (iii) Fishermen Development Rebate on HSD Oil
- (iv) Introduction of Intermediate Craft of Improved Design including proto-type study of new intermediate vessel design.
- (v) Establishment and operation of Vessel Monitoring System
- (vi) Promoting fuel efficient and environment friendly fishing practices
- (vii) Management of Marine Fisheries

2. Development of Infrastructure and Post Harvest Operations

- (i) Establishment of Fishing Harbours and Fish Landing Centres
- (ii) Strengthening of Post Harvest Infrastructure
- (iii) Assistance for maintenance dredging of fishing harbours and fish landing centres.

3. Innovative schemes for development of marine fisheries.

(c) and (d): The scheme provides Central rebate equivalent to 50% of the sales tax relief granted by States/UTs with a ceiling of Rs. 3.00 per litre on the High Speed Diesel used by mechanized fishing vessels of size less than 20 meter overall length. The Central rebate is limited to 500 litres per boat per active fishing month and it is admissible to the vessels registered prior to the 10th Five Year Plan and owned by fisherman of BPL category.

(e) and (f): No, Madam. There is no proposal to provide financial assistance for acquisition of fishing vessels due to existing overcapacity in our territorial waters.